

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 237
260/85(3)/ND/2018
RA-(Co. Act)15/2023

IN THE MATTER OF:
Geeta Bathla

... **Applicant/Petitioner**

Versus

Sarthak Madhur Publications Pvt. Ltd

... **Respondent**

Under Section: 58(3)

Order delivered on 10.11.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Sonali Karwasra Joon, Mr. Varsha Banerjee,
Mr. Harshit Aggarwal, Mr. Madhookant Bhatia
Advs.

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 01.12.2023.

Sd/-
(COURT OFFICER)